

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.169 of 2021

Nazmul Haque

... .. Appellant/s

Versus

Bibi Zubeda Khatoon

... .. Respondent/s

Appearance :

For the Appellant/s : None

For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

6 10-04-2026 None appears on behalf of the appellant.

2. Re-notify this appeal on 10.07.2026.

(Nani Tagia, J)

(Alok Kumar Pandey, J)

Amrendra/-

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